

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 50

**IA No. 762/22
And**

CP(IB) No. 232/Chd/J&K/2021

Under Section 95(1), & 60(5) IBC 2016

In the matter of:-

Jammu & Kashmir Bank Ltd.

...Petitioner

Vs.

Vipan Singh Wazir & Ors.

...Respondents

As the Hon'ble Member(Technical) is holding Bench with the Hon'ble Member (Judicial) of Guwahati Bench after lunch today, hence, the matter is adjourned to 07.11.2023.

Sd/-
Court Officer

August 17, 2023
PRF